

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(CAA) No.417/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

Name of the Company	Jupiter Wagons Ltd. And Jupiter Alloys & Steel India Ltd		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 CS Deepak Kumar Khaitan.
Practising Company Secretary

Khaitan
05/12/2017

2 CS Siddhi Dhandharia
Practising Company Secretary

Siddhi
5/12/17

3 CS Shweta Singhania
Practising Company Secretary

Shweta Singhania
5/12/17

4. Samabho Ghosh.
Advocate

ghosh

5. TIAINLA
Dy Director

O/O RD (ER)
Ministry of Corporate
Affairs

5.12.17

6. CS Sonam Agnawal
Practising Company Secretary

SAgnawal
5/12/2017

P.T.O.

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Heard. Reserved for order.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)